

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26
C.P.(IB)501/MB/2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: CARYAIRE EQUIPMENTS INDIA PVT. LTD
 V/s WEATHERSPELL AIRCON ENGINEERS
 PVT. LTD

Section 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Anuja Patil, Ld. Counsel for the Operational Creditor present. Mr. Sanam Kabre, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Corporate Debtor seeks some time to peruse the reply filed by the Corporate Debtor.
3. List this matter on 24.04.2024.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)